

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION	CA No. SR/3754/252/HDB/2017
NO.	Acetar Software Pvt Ltd
NAME OF THE COMPANY	Acetar Software I vt Ltu
NAME OF THE PETITIONER(S)	Acetar Software Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1. Sudozhane Sets	Advocat	9346758595	
प्रकेश बन्द्र जिला/ RAMESH CHANDRA MISHRA कंपनी पंजीयक/ Revisitar of Companies		,	47

हैदराबाद औंश प्रदेश और तेलंगाणा Kyderabad For Andhra Pradesh And Telangana

Heard Shri B. Sudarshana Setty, Learned Counsel for the Applicant.

CA is disposed: by Seperate orders.

Member (J)

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